GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 28

TO BE ANSWERED ON 19.11.2019

ADDITIONAL FUNDS FOR RECONSTRUCTION OF ROADS

*28. SHRI RAHUL GANDHI:

Will the Minister of RURALDEVELOPMENT be pleased to state:

- (a) whether his Ministry has received proposals from the Government of Kerala under the Pradhan Mantri Gram Sadak Yojana (PMGSY) Phase III;
- (b) if so, the details thereof;
- (c) whether the Government of Kerala has requested for additional funds for reconstruction of flood damaged rural roads and minor bridges;
- (d) if so, the details thereof; and
- (e) the details of the funds allocated, released, utilized and the physical progress against the targets during the last five years?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 28 due for answer on 19.11.2019

(a)to (b): No proposal has been received from Government of Kerala under Pradhan Mantri Gram Sadak Yojana(PMGSY)-III.

(c) to (d): The Government of Kerala had requested for special assistance under PMGSY for restoration of damaged roads due to floods in the state in August, 2018. As per programme guidelines, 'Rural Road' is a State subject and PMGSY is a one-time special intervention to provide rural connectivity. Maintenance of rural roads constructed under PMGSY is the responsibility of the State Governments. The State Governments are required to undertake the maintenance of the entire Core Network, particularly the road works constructed/upgraded under PMGSY. All road works constructed under PMGSY are covered by initial five years maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time. Repair/reconstruction of roads damaged due to natural calamity is not covered under PMGSY.

However, the proposal received from the State Government of Kerala was forwarded to Ministry of Home Affairs for placing the same before Inter-Ministerial Central Team constituted to assess the damages and requirement of funds in the wake of the floods/landslide in the State of Kerala.

(e): The details of the funds allocated, released, utilized and the physical progress against the targets during the last five years in the State of Kerala under PMGSY are given at **Annexure**.

<u>Annexure referred to in reply to part (e) of Lok Sabha Starred Q. No. 28 due for</u> <u>19.11.2019</u>

Statement showing funds allocated, released, utilized and the physical progress against the targets during the last five years in the State of Kerala.

Year	Central Allocation (Rs. in crore)	Central Share released (Rs. in crore)	Funds utilized@ (Rs. in crore)	Road Length (Km)	
				Target	Length completed
2014-15	151.41	151.41	175.84	348	345.74
2015-16	151.00	151.00	202.16	310	363.94
2016-17	179.446	179.446	267.43	430	314.327
2017-18	169.13	169.13	206.09	434	372.971
2018-19	100.772	105.882*	225.16	500	314.466

[@] Including Central Share, State Share and unspent balance.

^{*} Including Rs. 5.11 crore as incentive.